

National Company Law Tribunal


Allahabad Bench

CP No. 6/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Sharp Trade Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 56063 of the Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Advocate.	Petitioner	
2.				

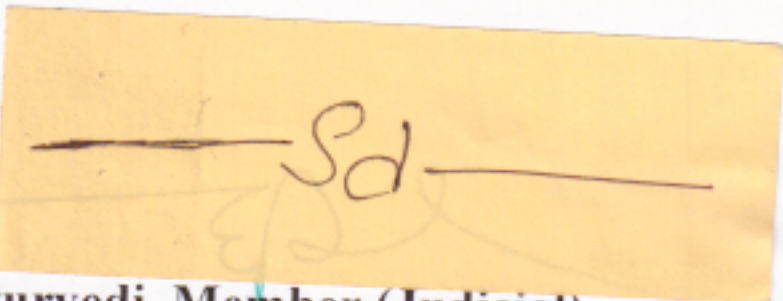
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Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Dharendra Kumar, proxy for the OL.

In the present matter, the report of the ROC is received through communication dated 01.09.2017. A copy thereof be provided to the petitioner counsel. The petitioner is at liberty to file comments/objection, if any, to the same. Meanwhile, the RD/ROC to file affidavit/report in respect of the present petition.

The matter be listed 22nd September, 2017.

Dated:07.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash